

tration Scheme is placed on the Table. [Placed in Library. See No. LT-1754/78]. The estimates are subject to sampling and reporting errors.

(b) No targets for birth and death rates are fixed for individual States and Union Territories. The national demographic objective of the Family Welfare Programme as laid down in the Fifth Five Year Plan was to bring down the birth rate to the level of 30 per thousand of population by 1978-79. However, considering the recent trends in the performance of the Family Welfare Programme and the demographic trends, the Joint Conference of the Central Council of Health and Family Welfare at its meeting in January, 1978, felt that the objective of reducing the birth-rate to 30 per thousand population by 1978-79 was unattainable. The Council, therefore, recommended adoption of the revised demographic objective of reduction in the birth-rate to 30 per thousand population in 1982-83. This is under consideration of the Government.

Medical Store Depot, Madras

*243. SHRI A. MURUGESAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to lay a statement showing:

(a) the amount invested during the last five years for the operation of the pharmaceutical industry attached to the Government Medical Store Depot, Madras;

(b) the programmes of production, the nature of Stores planning to be produced, the actual quantity and value of output and the extent of clippages in the programme with reasons therefor; and

(c) particulars of any concrete plan to modernise the factory so as to contribute purposefully to the needs of the common man?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The requisite information is given below:

Year	Fixed Capital Investment		Recurring Investment	
	(Plant Machinery and Buildings)		(Materials and Man-power employed)	
	Rs.		Rs.	
As on 1-4-72	.	.	5,62,765	..
1972-73	.	.	26,519	43,83,517
1973-74	.	.	46,104	35,52,452
1974-75	.	.	30,439	37,39,830
1975-76	.	.	669	49,51,956
1976-77	49,49,000

(b) The production programmes are drawn up a year in advance, based on the forecast of demands likely to be received from the public hospitals, subject to changes on the basis of

actual demands with reference to machine capacity, man-power availability of raw materials and electric power. The factory manufactures common type of drug formulations

e.g. tablets, powders, tinctures, ointments, liniments, syrups and bandages.

The actual quantity and value of the output is as follows:—

QUANTITY OF OUT-PUT

Year		Litres	K.Gs.	Tablets	Bandages	Value of output
						Rs.
1972-73	. . .	3,16,875	51,416	7,72,66,560	33,03,084	44,41,512
1973-74	. . .	2,83,324	70,906	4,37,03,200	7,44,030	37,67,169
1974-75	. . .	3,18,237	59,718	3,00,62,050	11,53,350	40,68,797
1975-76	. . .	2,60,359	72,221	1,98,10,200	19,16,060	54,74,348
1976-77	. . .	2,04,844	94,618	4,37,38,100	14,81,840	50,97,738

The extent of slippages in the programmes which is around 10 per cent is mainly due to statutory imposition of power-cut and delayed arrivals of raw materials.

(c) There is no plan to modernise the factory.

Private Practice by Government Doctors

*244. SHRI P. S. RAMALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to lay a statement showing:

(a) the conditions under which Government Doctors are allowed private practice;

(b) the steps taken to ensure that the Government Doctors abide by the conditions;

(c) whether it is a fact that most doctors employed in Government Hospitals and Medical Colleges are mis-using the facilities available for diagnosis and treatment in such hospitals and medical colleges for their private gain; and

(d) if so, the number of such cases apprehended and action taken?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (d). The doctors working in Central Government Institutions/Hospitals are not allowed to do private practice. In so far as the doctors working under the State Government/Union Territory Administrations are concerned, the requisite information is being collected and will be laid on the Table of the House shortly.

Talks with Pakistan regarding Joint Indo-Pakistan ventures

2087. SHRI OM PRAKASH TYAGI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether during his recent visit to Pakistan any talks took place for having joint ventures to produce goods for West Asian countries; and

(b) if so, the details of the said talks?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) No, Sir.

(b) Does not arise.